

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/202(KB)2007  
COMP.APPL/40(KB)2010

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>RAMESH KUMAR AGARWAL &amp; ORS. VS CHEMICON ENGG. CONSULTANTS PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Ratnesh Kumar Rai, Adv. ] For the Petitioner  
Mr. Ankan Rai, Adv. ]

Mr. Jishnu Chowdhury, Adv. ] For the Respondent Nos.2 to 5  
Mr. Ratul Das, Adv. ]  
Mr. Anirudha Agarwalla, Adv. ]  
Ms. P. Garain, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **16<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**